

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 02-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100565/2014	The State Deonar P.S Vs Aarif Mehboob Shaikh	
2	CRI APPEAL	100487/2018	Nafis Rais Ahmad Qureshi @ MA 1561/18 @ BA 1456/18 - Appellant Vs The State of Maharashtra - Park Site Police Station - Respondent (Org. Complainant)	Laxman R. Shahapur
<b><u>HEARING</u></b>				
3	SESSIONS CASE	100540/2015	The State of MIDC Police Station Vs Diwakar Ramashray Singh	
4	CRI M A	101144/2020	Kisan Ramjit Upadhyay and Anr. in BA 55/2020 ---- Applicant Vs The State of Maharashtra - R. C. F. Police Station --- Respondent	Shahid Iqbal
<b><u>EVIDENCE PART HEARD</u></b>				
5	SESSIONS CASE	100535/2014	The State Shivaji Nagar P.S Vs Ganesh Raju Pandaram@ Lambu Ganya and others	
6	SESSIONS CASE	100635/2014	The State Mulund P.S Vs Parvesh@ Rinku Hariprakash Dubey 2. Shivam Brijkishor Kushwah	
7	SESSIONS CASE	100143/2015	The State Chunabhatti P. Stn Vs Shabbir Ali Abdul Ali.	
<b><u>EVIDENCE</u></b>				
8	SESSIONS CASE	100407/2014	The State Shivaji Nagar P.S Vs Vikas Ramesh Bagde	
9	SESSIONS CASE	100418/2014	The State Shahu Nagar P.S Vs Taukid Shaukat Hussain	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	SESSIONS CASE	100440/2014	The State Khar P.S Vs Raj@ SanjayPrasad Bhagwatiprasad	
<b><u>CHARGE</u></b>				
11	SESSIONS CASE	100416/2017	SION POLICE STATION .....Complainant. Vs ASHALI @ BLACK STALNI AROKENADAN .....Accused.	
12	SESSIONS CASE	100187/2018	The State of Nehru Nagar Police Station Vs Rushal Sureshchandra Keni	
13	SESSIONS CASE	100221/2018	The State of Ghatkopar Police Station Vs Riyasuddin Kamaruddin Shaikh and 1 Accud.	
<b><u>ORDER</u></b>				
14	ABA	101315/2020	Jayashree Sambhaji Patil And3 Others Vs State Bandra Police Station	Akshay Pawar
15	ABA	101316/2020	Suyog Sambhaji Patil Vs State Bandra Police Station	Akshay Pawar
<b><u>ORDER EXH.</u></b>				
16	SESSIONS CASE	100651/2017	The State Khar Police Station Vs Samar Haripar Deonath	
<b><u>COMPLIANCE</u></b>				
17	SESSIONS CASE	100530/2016	DADAR POLICE STATION. Vs KAMALKANT RAJENDRAPRASAD SHARMA	
<b><u>REPLY/SAY</u></b>				
18	SESSIONS CASE	1000549/2018	The State Santacruz Police Station Vs Ashish Yogeshwar Mesharm	APP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	SESSIONS CASE	100756/2018	The State of Gavdevi Police Station Vs Dallas Tehmul Todywalla and Others	APP
20	CRI M A	101016/2020	Mohd. Zulfikar Nawab siddique in BA 2995/2019 -- Applicant Vs The State of Maharashtra - R.C.F. Police Station --- Respondent	Nasima Battiwala
21	ABA	100961/2020	Purshottam Kishan Wagela Vs State Khar Police Station	Mohd. J. Javed
22	ABA	100997/2020	Ameer Haider Sharafat Syed and anr Vs The State Deonar Police Station	Atal Bihari Dubey
23	ABA	101320/2020	Neelam Alias Kamal Vishaldip Zalte And 2 Others Vs State R C F Police Station	Subhash Bidaduram Rajora
<b><u>APPEARANCE</u></b>				
24	SESSIONS CASE	100052/2019	The State of Maharashtra-Santacruz Police Station Vs Kali @ Shyamal Govind Chauhan	APP
25	SESSIONS CASE	100454/2020	The State of Maharashtra - Nirmal Nagar Police Station Vs Sonu Meer Hasan Qureshi @ Sonu Alvi @ Sonu Pavi	PP
<b><u>REPORT</u></b>				
26	ABA	101331/2020	Vassem Patel And 4 Others Vs State Bandra Police Station	Rizwan Merchant And Associates

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**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 03-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100335/2015	The State Trombay Police Station Vs Dhanaji Madhavrao Waghmare	
<b><u>HEARING</u></b>				
2	SESSIONS CASE	100391/2008	State of Maharashtra Vs Daulatsingh Kisansingh Bhati	
3	CRI APPEAL	100554/2018	Avinash Raj@Rajanna Kulal@BA-1630-Aplnt. Vs The State of Maharashtra- Ghatkopar P. Stn.-Respdt.	Amit Mane
4	ABA	101280/2020	Afzal Akhtar Sayyed S/o Akhatar Sayyed Vs The State of Maharashtra Through Chunabhatti Police Station	Heena Mushtaq Ahmed
<b><u>EVIDENCE PART HEARD</u></b>				
5	SESSIONS CASE	100776/2014	The State CST Rly P.S Vs Imtiyaz Amir Hamja Khan and ors.	
6	SESSIONS CASE	100074/2015	The State Antop Hill P.S Vs Mohd. Shakil Abdul Sattar Sayyed	
7	SESSIONS CASE	100788/2015	CHEMBUR POLICE STATION. Vs KAMLESH NARAYAN TAKEKAR AND ORS.04	
8	SESSIONS CASE	1000650/2018	State Dharavi Police Station Vs Jaydeep Mahadeo Katke	APP
<b><u>EVIDENCE</u></b>				
9	SESSIONS CASE	100782/2014	The State DCB CID Mumbai Vs Mayur Gorya Bhandari and ors.	
10	SESSIONS CASE	100111/2015	The State Dharavi Police Station Vs Yusuf Mehmood Shaikh and Another	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	SESSIONS CASE	100334/2016	THE STATE OF NAVGHAR POLICE STATION. Vs PRASHANT SAKHARAM KADAM	
12	SESSIONS CASE	100372/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs YUSUF HAFIS NOOR MOHD. SHAIKH	
13	SESSIONS CASE	100107/2018	The State of Park Site Police Station Vs Savirhasan Mohamaddin Khan	
<b><u>CHARGE</u></b>				
14	SESSIONS CASE	101363/2019	The State of Maharashtra - Antop Hill Police Station Vs Murti Vedchalam Naykar	APP
<b><u>COMPLIANCE</u></b>				
15	SESSIONS CASE	100275/2017	The State Malabar hill Police Station Vs Prakashchandra Hariram Keer	
<b><u>APPEARANCE</u></b>				
16	SESSIONS CASE	100053/2020	The State of Maharashtra - Kherwadi Police Station Vs Rohan Vishnu Chikhalkar and Other 07	APP
17	CRI BAIL APPLN	102130/2020	Imran Shaikh S/o Shahalam Shaikh --- Applicant Vs The State of Maharashtra - Trombay Police Station --- Respondent	Obaidullah Azmi
<b><u>REPORT</u></b>				
18	SESSIONS CASE	100418/2015	The State of Shivaji Nagar Police Station Vs Manoj Shankar Sharma	
<b><u>DORMANT FILE</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	SESSIONS CASE	100845/2006	State of Maharashtra Vs Javed Sarvar Khan and 4 ors	
20	SESSIONS CASE	100970/2006	State of Maharashtra Vs Mohamed Usman Abdul Latif Shaikh and 17 Ors	
21	SESSIONS CASE	100923/2004	THE STATE OF MAHARASHTRA S K MORE Vs MOHD. IMRAN SABIR @ SALIM MR. TALEKAR MOHD. ABBUBKAR OTHERS	
<b><u>DISCHARGE APPLICATION</u></b>				
22	SESSIONS CASE	100019/2018	The State of Chunabhtti Police Station Vs Anil Tulshiram Fulsawange	

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**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
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**Criminal Cause List Dated 04-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100420/2009	State P. S. DCB CID Vs Prabhat Shivpoojan Thripathi 3 others	
<b><u>HEARING</u></b>				
2	SESSIONS CASE	1000518/2018	The State of Antop Hill Police Station Vs Soliya Salim Sayyed and other 1	PP
<b><u>EVIDENCE PART HEARD</u></b>				
3	SESSIONS CASE	100357/2014	The State Sakinaka P.S Vs Ashok Omprakash Gupta	
4	SESSIONS CASE	100714/2014	The State Tilak Nagar P.S Vs Hitesh Brujalal Solanki and others	
5	SESSIONS CASE	100376/2015	The State of Vakola Police Station Vs Vijay Ramnathan Bhagwati	
6	SESSIONS CASE	100520/2015	The State of MIDC Police Station Vs Sujit Ramesh Nagwekar	
7	SESSIONS CASE	100319/2017	D.B.MARG POLICE STATION Vs SMT. REENA DILIP GUPTA AND ORS.03	
8	SESSIONS CASE	100648/2019	The State of Maharashtra - Navghar Police station Vs Chirag Suresh Peshwani	PP
<b><u>EVIDENCE</u></b>				
9	SESSIONS CASE	100595/2015	The State of Khar Police Station Vs Sachin Ramchandra Chavari	
10	SESSIONS CASE	100659/2015	The State - Ghatkopar PS Vs Jagdish Ramchandra Chavan	

**CHARGE**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	SESSIONS CASE	101021/2004	State Andheri P.Stn. Vs Kiran Kapil Dave and 6 ors.	Yadav
12	SESSIONS CASE	100655/2008	State of Maharashtra Andheri EOW CB CID Vs Chetan Jagdish Mehta 6 others	
13	SESSIONS CASE	1000414/2018	The State of Maharashtra- Shivaji Nagar P. Stn. Vs Tazeem Vakil Shaikh and Other 1	z
14	SESSIONS CASE	1000642/2018	State Shivaji Nagar Police Station Vs Kafil Vakil Shaikh	APP
<b><u>ORDER</u></b>				
15	ABA	101011/2020	Hanumant Sopan Nikam Vs The State of Maharashtra through Chunna Bhatti Police Station, Mumbai	Shushrut Jadhwar
<b><u>COMPLIANCE</u></b>				
16	SESSIONS CASE	100004/2017	PYDHONIE POLICE STATION. Vs SHAHNAVAJ SHAMIM KHAN	
<b><u>REPLY/SAY</u></b>				
17	ABA	101296/2020	Munaf Kader Vadgama Vs The State Santacruz Police Station	Durgesh P. Jaiswal
<b><u>APPEARANCE</u></b>				
18	SESSIONS CASE	102089/2019	The State of Maharashtra - Kurla Police Station Vs Sagir Sabir Khan	APP
19	SESSIONS CASE	100075/2020	The State of Maharashtra - Dr. D. B. Marg Police Station Vs Mohammad Mubarak Ansari	APP



**CITY CIVIL AND SESSION COURT MUMBAI  
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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100504/2018	Munawar Mohammad Nanhe Khan@MA-1610-18,BA-1504-18-Aplnt. Vs State of Maharashtra-	M/s .S. K. Ali and Assoc.
<b><u>HEARING</u></b>				
2	SESSIONS CASE	100316/2014	The State MIDC P.S Vs Chandan Suraj Jaiswal and anr.	
3	SESSIONS CASE	100202/2018	The State of Vikhroli Police Station Vs Rajesh Aba Devgadkar	
4	ABA	101153/2020	Girish Gopaldas Pherwani And 4 Others Vs State Chembur Police Station	D G Gujral
<b><u>EVIDENCE PART HEARD</u></b>				
5	SESSIONS CASE	100228/2013	The State Shivaji Nager P.S Vs Sanaulla @ Kallu Dadhi Hafijulla Sayyed	
6	SESSIONS CASE	100831/2014	The State Tardeo Police Stn. Vs Jayesh Jaysingh Bobade	
7	SESSIONS CASE	100456/2015	The State R.C.F. Police Station Vs Dyaneshwar Gunwant Pakhale	
8	SESSIONS CASE	100626/2015	The State of Worli Police Station Vs Chandu @ Ketan @ Kondiba Ganpat Gurakhe	
9	SESSIONS CASE	100556/2017	The State Nirmal Nagar Police Station Vs Akram @ Munna Qureshi	
<b><u>EVIDENCE</u></b>				
10	SESSIONS CASE	100501/2014	The State Ghatkopar Police Station Vs Prashant Baban Solat and 5 Ors.	
11	SESSIONS CASE	100944/2015	The State of Vakola Police Station Vs ASHOK @ ABHISHEK GOVIND PRASAD.	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
12	SESSIONS CASE	100140/2016	THE STATE OF ANTOP HILL POLICE STATION. Vs PRAVIN PRADEEP KOHALI.	
			<b><u>CHARGE</u></b>	
13	SESSIONS CASE	100903/2014	The State Bhoiwada P.S Vs Sunil Vyanktesh Hegde	
14	SESSIONS CASE	100494/2015	The State of Bhoiwada Police Station Vs Vishal Vilas Kamble	
15	SESSIONS CASE	100022/2018	The State of Deonar Police Station Vs Krushna Ramji Thathera	
16	SESSIONS CASE	1000644/2018	The State of Maharashtra - Wadala T. PP T. Police Station Vs Joginderkumar Ramdas Jaiswar and Other 01	
17	SESSIONS CASE	101419/2019	State of Maharashtra - Santacruz Police Station Vs William Rajkumar Chaudhary	APP
			<b><u>REPLY/SAY</u></b>	
18	SESSIONS CASE	100604/2017	The State DCB CID Unit-III Vs Manisha Gulab Pokharkar and other 5	
			<b><u>REPORT</u></b>	
19	M A IN ABA	100137/2020	Tabassum Begum Mohammed Wasi Sayed Vs State ShivajiNagar Police Station	Anand Charanbir

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 06-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>HEARING</b>				
1	SESSIONS CASE	100203/2017	SHIVAJI PARK POLICE STATION. Vs UMESH HARI BOBLE	
2	CRI M A	101208/2020	Vinayak Eknath Zhalte in BA 1591/2020 - Applicant. Vs State - R.A.K.Marg Police Station - Respondent.	B.W.Kakade
3	CRI M A	101209/2020	Vinayak Eknath Zhalte in BA 1591/2020 - Applicant Vs State - R.A.K.Marg Police Station - Respondent.	B.W.Kakade.
<b>EVIDENCE PART HEARD</b>				
4	SESSIONS CASE	100610/2014	The State Wadala T.T. P.S Vs Zahir Hussen Madgiri and others	
5	SESSIONS CASE	100712/2015	The State of Khar Police Station Vs Ajanta Narayan Moolya	
<b>EVIDENCE</b>				
6	SESSIONS CASE	100575/2014	The State Shivaji Nagar P.S Vs Vishal Chandrakant Khade and anr.	
<b>Sub Matter: SESSIONS CASE/0100076/2015</b>				
7	SESSIONS CASE	100175/2017	BYCULLA POLICE STATION. Vs SANDEEP RAMCHANDRA BAMANE	
<b>CHARGE</b>				
8	SESSIONS CASE	100744/2014	The State Khar P.S Vs Kunal Ganesh Padmakar	
9	SESSIONS CASE	100065/2018	The State of RCF Police Station Vs Ajinath Chudaji Pawar	

**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 41 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 06-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	SESSIONS CASE	1000649/2018	The State of Maharashtra Bandra Police Station Vs Sukhendu Ajitkumar Jana and Other 01	APP
11	SESSIONS CASE	101450/2019	State of Maharashtra -Sion Police Station Vs Deepak Annappa Kunchikurve	APP
12	SESSIONS CASE	100373/2020	The State of Maharashtra - Nagpada Police Station Vs Mohammad Akhtar Qureshi	APP
<b><u>COMPLIANCE</u></b>				
13	SESSIONS CASE	100698/2017	The State Gamdevi Police Station Vs Yashwant Govind Shelar	
<b><u>STAYED BY DISTRICT COURT</u></b>				
14	SESSIONS CASE	100076/2015	The State Shivaji Nagar P.S Vs Sachin Bajrang Chikane 2. Krushna Bajrang Chikane	
<b>( Main Matter SESSIONS CASE/0100575/2014)</b>				
<b><u>REPLY/SAY</u></b>				
15	M A IN ABA	100554/2019	Shilpi Gandhi Khutale Vs Khar Police Station	Chetan Hadolikar
<b><u>APPEARANCE</u></b>				
16	SESSIONS CASE	100090/2020	The State of Maharashtra - V P Road Police Station Vs Ganesh Sunil Patil	APP
17	CRI M A	101257/2020	Vivek Vinayak Zhalte in BA 1778/2020- Applicant. Vs State - R.A.K.Marg Police Station - Respondent.	B.W.Kakade
<b><u>PRODUCTION OF ACCUSED</u></b>				

**CITY CIVIL AND SESSION COURT MUMBAI**  
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**COURT 41 ADDL SESSIONS JUDGE**  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
18	SESSIONS CASE	100114/2020	The State of Maharashtra - Agripada Police Station Vs Mohammad Shami Haidar Mohd. Habibur Rehman Shaikh	APP
<b><u>CROSS-EXAMINATION</u></b>				
19	SESSIONS CASE	100543/2015	The State of D.C.B.C.I.D. Unit-X Vs Sunil Suresh Khatpe	
<b>Sub Matter: SESSIONS CASE/0100088/2016</b>				
20	SESSIONS CASE	100088/2016	THE STATE OF DCB, CID, UNIT-X Vs SIKANDAR HASAN MIRZA @ RAJU	
<b>( Main Matter SESSIONS CASE/0100543/2015)</b>				
21	SESSIONS CASE	100304/2017	PYDHONIE POLICE STATION. Vs CHANDRAKANT CHHABILDAS SHAH	

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**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 07-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100161/2014	The State Dongri P.S Vs Abdul Sattar Abdul Gafar Shaikh	
<b><u>HEARING</u></b>				
2	SESSIONS CASE	1000658/2018	The State of Maharashtra-Park site P. Stn. Vs Karan Madhukar Khot	APP
3	MISC APPLN SC	100176/2020	The State of Maharashtra Through Antop Hill Police Station Vs Tabrej Sarfraz Shaikh	PP
<b><u>EVIDENCE PART HEARD</u></b>				
4	SESSIONS CASE	100180/2014	The State Sahar P.S Vs Javed Ali Ahmed Shaikh and others	
5	SESSIONS CASE	100045/2016	The State of Nirmal Nagar Police Station Vs SHASHI SHANKAR @ THALLU RAMSUMER SINGH.	
6	SESSIONS CASE	100673/2016	BHANDUP POLICE STATION Vs SATYENDRA BALDEV MISHRA	
<b><u>EVIDENCE</u></b>				
7	SESSIONS CASE	100568/2014	The State Deonar P.S Vs Naushad Ahmad Abdul Kudus Mansuri	
8	SESSIONS CASE	100156/2016	Mulund Police Station Vs Kalpesh Laxman Dalvi	
9	SESSIONS CASE	100380/2016	THE STATE OF MULUND POLICE STATION. Vs UMESH SURESH MANDAVKAR	
10	SESSIONS CASE	100510/2017	The State of V.P.Road Police Station Vs Vivek Hiralal Sawani	

**CHARGE**

**CITY CIVIL AND SESSION COURT MUMBAI**  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	SESSIONS CASE	100981/2015	The State Matunga Police Station Vs Ashish Sureshbhai Doshi	
12	SESSIONS CASE	100020/2016	The State of V.B.Nagar Police Station. Vs YUSUF ISTIYAK KHAN.	
13	SESSIONS CASE	100098/2018	WADALA POLICE STATION Vs RAVIRAJ CHINTAMANI KAMBLE	
14	SESSIONS CASE	1000516/2018	The State of Maharashtra-R. A. K. Marg P. Stn. Vs Prashant Vasant Sawant	Sulbha Joshi
<b><u>APPEARANCE</u></b>				
15	SESSIONS CASE	100330/2020	The State of Maharashtra - Worli APP Police Station Vs Gaurav Madhu Solanki	
16	SESSIONS CASE	100595/2020	The State Trombay Police Station Vs Akbari Abdul Samad Davre	PP
17	SESSIONS CASE	100597/2020	The State Shivaji Nagar Police Station Vs Wasim Nisar Ahmed Shaha	PP
18	SESSIONS CASE	100628/2020	The State Mankhurd Police Station Vs Abdul Jilani Sattar Shaikh and ors	PP
19	SESSIONS CASE	100636/2020	The State of Maharashtra Through Dharavi Police Station Vs Saraswati Hiralal Bhoite	PP
20	SESSIONS CASE	100641/2020	The State - Bhanup Police Station, Mumbai Vs Ravikumar Subhash Mishra	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100161/2014	The State Dongri P.S Vs Abdul Sattar Abdul Gafar Shaikh	
<b><u>HEARING</u></b>				
2	SESSIONS CASE	1000658/2018	The State of Maharashtra-Park site P. Stn. Vs Karan Madhukar Khot	APP
3	MISC APPLN SC	100176/2020	The State of Maharashtra Through Antop Hill Police Station Vs Tabrej Sarfraz Shaikh	PP
<b><u>EVIDENCE PART HEARD</u></b>				
4	SESSIONS CASE	100180/2014	The State Sahar P.S Vs Javed Ali Ahmed Shaikh and others	
5	SESSIONS CASE	100045/2016	The State of Nirmal Nagar Police Station Vs SHASHI SHANKAR @ THALLU RAMSUMER SINGH.	
6	SESSIONS CASE	100673/2016	BHANDUP POLICE STATION Vs SATYENDRA BALDEV MISHRA	
<b><u>EVIDENCE</u></b>				
7	SESSIONS CASE	100568/2014	The State Deonar P.S Vs Naushad Ahmad Abdul Kudus Mansuri	
8	SESSIONS CASE	100156/2016	Mulund Police Station Vs Kalpesh Laxman Dalvi	
9	SESSIONS CASE	100380/2016	THE STATE OF MULUND POLICE STATION. Vs UMESH SURESH MANDAVKAR	
10	SESSIONS CASE	100510/2017	The State of V.P.Road Police Station Vs Vivek Hiralal Sawani	

**CHARGE**



**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 07-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	SESSIONS CASE	100981/2015	The State Matunga Police Station Vs Ashish Sureshbhai Doshi	
12	SESSIONS CASE	100020/2016	The State of V.B.Nagar Police Station. Vs YUSUF ISTIYAK KHAN.	
13	SESSIONS CASE	100098/2018	WADALA POLICE STATION Vs RAVIRAJ CHINTAMANI KAMBLE	
14	SESSIONS CASE	1000516/2018	The State of Maharashtra-R. A. K. Marg P. Stn. Vs Prashant Vasant Sawant	Sulbha Joshi
<b><u>APPEARANCE</u></b>				
15	SESSIONS CASE	100330/2020	The State of Maharashtra - Worli APP Police Station Vs Gaurav Madhu Solanki	
16	SESSIONS CASE	100595/2020	The State Trombay Police Station Vs Akbari Abdul Samad Davre	PP
17	SESSIONS CASE	100597/2020	The State Shivaji Nagar Police Station Vs Wasim Nisar Ahmed Shaha	PP
18	SESSIONS CASE	100628/2020	The State Mankhurd Police Station Vs Abdul Jilani Sattar Shaikh and ors	PP
19	SESSIONS CASE	100636/2020	The State of Maharashtra Through Dharavi Police Station Vs Saraswati Hiralal Bhoite	PP
20	SESSIONS CASE	100641/2020	The State - Bhanup Police Station, Mumbai Vs Ravikumar Subhash Mishra	